

**IN THE INCOME TAX APPELLATE TRIBUNAL
GAUHATI BENCH "E" COURT AT KOLKATA**

Before **Shri S.S.Godara, Judicial Member** and
Dr. A.L.Saini, Accountant Member

ITA No.41/Gau/2018
Assessment Year :2011-12

Bina Rani Acharjee Muliabari, Digboi, Dist. Tinsukia-786171 [PAN No.ADPA 4594 Q]	V/s.	Income Tax Officer, Ward-2 Digboi P.O. Digboi-786171
अपीलार्थी /Appellant	..	प्रत्यर्थी/Respondent

अपीलार्थी की ओर से/By Appellant	None
प्रत्यर्थी की ओर से/By Respondent	Shri Amitava Sen, JCIT-DR
सुनवाई की तारीख/Date of Hearing	11-12-2019
घोषणा की तारीख/Date of Pronouncement	18-12-2019

आदेश /O R D E R

PER BEMCH:-

This assessee's appeal for assessment year 2011-12 arises against the Commissioner of Income Tax (Appeals)-Dibrugarh's order dated 17.01.2018 passed in case No. CIT(A), Dibrugarh/10033/2016-17 involving proceedings u/s 271(1)(c) of the Income Tax Act, 1961; in short 'the Act'.

2. Case file suggest that the assessee has already filed her letter dated 16.05.2019 seeking to withdraw her main appeal. The Revenue is

fair enough in not opposing the same during the course of hearing. We treat this appeal as withdrawn therefore.

3. This assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court 18/12/2019

Sd/-
(A.L.Saini)
(Accountant Member)
Kolkata,
*Dkp

Sd/-
(S.S.Godara)
Judicial Member)

दिनांक:- 18/12/2019 कोलकाता/।

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Bina Rani Acharjee,Muliabari Digboi,Dist. Tinsukia-786171
2. प्रत्यर्थी /Respondent-ITO Ward-2 Digboi P.O> Digboi-786171
3. संबंधित आयकर आयुक्त / Concerned CIT Guwahati
4. आयकर आयुक्त- अपील / CIT (A) Guwahati
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, / DR, ITAT, Guwahati
6. गार्ड फाइल / Guard file.

By order/आदेश से,

Sr. Private Secretary, Head of
Office/DDO
आयकर अपीलीय अधिकरण,
गूवाहाठी ।